

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 24/HCS

Date: 27/05/2024

**N-O-T-I-F-I-C-A-T-I-O-N**

Women employees in the High Court Registry may henceforth avail menstrual leave of 2-3 days in a month, provided they approach the Medical Officer attached to the High Court first and obtain the latter's recommendation for such leave.

Their leave account shall not be debited on availing such leave.

By Order,

*sd/-*  
**(Prajwal Khatiwada)**  
Registrar General

**Memo No.:** 2564-67/HCS  
**Date:** 27/05/2024  
**Copy to:**

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. All Section in-charge, High Court of Sikkim.
5. File and
6. Guard file.

  
Registrar